

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

No.HCM.II/333/2013/ 4606

Dated Shillong the 9 July, 2013

**CORRIGENDUM**

*This Registry Notification No.HCM/333/3707 Dated 27<sup>th</sup> June, 2013  
the following should be read as:-*

**EAST KHASI HILLS DISTRICT, SHILLONG**

Sl. No.	Name of Officer	GRADE	PRESENT POSTING	NOW POSTED
2	Smti. M.B.Challam	Grade – I (Adhoc) Judicial Officer	Adhoc Addl District & Sessions Judge/Judge Fast Track Court	Adhoc Addl District & Sessions Judge/Judge Fast Track Court

**RIBHOI DISTRICT NONGPOH**

Sl. No.	Name of Officer	GRADE	PRESENT POSTING	NOW POSTED
1	Smti. B. Khriam	Grade – II Judicial Officer	Not yet posted	Chief Judicial Magistrate and Assistant District Session Judge

By Order,



**REGISTRAR GENERAL**